

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1084  
ANSWERED ON:01.03.2006  
FUNDS FOR NATIONAL HIGHWAYS/ EXPRESSWAY  
Adhalrao Patil Shri Shivaji

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Union Government has released the entire sanctioned funds to the State Governments for the construction of the National Highways and Expressway;
- (b) if so, the details of the funds sanctioned and released to each State during the Tenth Plan period till date, year-wise;
- (c) the projects for which said funds have been given;
- (d) the extent to which State Governments have utilised the said funds including the progress of the projects; and
- (e) the mechanism adopted by the Union Government to monitor the utilization of said funds?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI. K.H. MUNIYAPPA)

(a) to (d) : The Government allocates funds State-wise for different types of development and upgradation works on the National Highways entrusted to State Governments according to traffic, condition of National Highways, inter-se priority of works and availability of funds. The allocated funds are spent on such works sanctioned for implementation by the State Governments concerned. The State-wise and year-wise allocation and expenditure for such works during the Tenth Plan period are at Annexure-I. The development and upgradation works in the States comprise one or more of the following types of works:-

- (i) Widening to two / four lanes;
- (ii) Strengthening of existing weak pavements;
- (iii) Improvement of low grade sections;
- (iv) Rehabilitation / Construction of bridges;
- (v) Improvement of Riding Quality Programme (IRQP); and
- (vi) Construction of Bypasses.

The State-wise physical achievements of different types of works during the current year upto January, 2006 are at Annexure-II.

(e): The monitoring mechanism is as under :

- (i) Quarterly work-wise review meeting with the officials of the State Government;
- (ii) Regular field inspection by the officers of the Ministry at different levels; and
- (iii) Taking up appropriate corrective action to expedite the progress of the works.

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1084 FOR ANSWER ON 1-3-2006 ASKED BY SHRI ADHALRAO PATIL SHIVAJIRAO REGARDING FUNDS FOR NATIONAL HIGHWAYS / EXPRESSWAY

STATE-WISE AND YEAR-WISE DETAILS OF FUNDS ALLOCATED, RELEASED AND UTILISED FOR UPGRADATION AND DEVELOPMENT OF NATIONAL HIGHWAYS DURING TENTH PLAN PERIOD (UPTO 31.01.2006)

(Rupees in lakhs)  
Sl.No. Name of States 2002-2003 2003-2004 2004-2005 2005-2006

/ U.Ts (upto 31.01.2006)

	Alloc- ation	Expen- diture	Alloc- tion	Expen- diture	Alloc- ation	Expend- diture	Alloc- ation	Expen- diture
1 Andhra Pradesh	11846.37	11796.50	11051.1	11012.55	9674.34	8986.00	9623.20	5224.00
2 Arunachal Pradesh	45.00	0.00	410	405.05	600.00	591.00	700.00	336.00
3 Assam	7374.65	7364.60	10800.23	10782.57	7980.73	7800.00	6149.60	3789.00
4 Bihar	7652.90	7252.31	6500.00	6002.40	7951.04	5264.00	7899.60	4665.00
5 Chandigarh	270.00	234.11	150	172.53	100.00	99.60	200.00	49.00
6 Chhatisgarh	6120.40	6236.80	4599.92	4238.75	3625.90	3488.60	5370.48	3199.00
7 Delhi	600.00	396.78	1000	1338.93	400.00	395.00	550.00	45.00
8 Goa	800.00	1110.58	2400	2317.92	500.00	500.00	550.00	252.00
9 Gujarat	9000.19	8999.77	7199.72	6854.98	7035.30	5364.00	8976.50	7882.00
10 Haryana	5500.00	5362.57	5250	5366.08	4600.00	3787.00	5500.00	3839.00
11 Himachal Pradesh	3000.00	2152.23	3200	2777.62	4500.00	4047.60	4200.00	2927.00
12 Jammu & Kashmir	400.00	399.99	400	399.57	22.00	21.00	0.00	0.00
13 Jharkhand	3200.00	2678.84	3670	3300.13	3500.00	1404.30	3500.00	2570.00
14 Karnataka	8955.97	9451.63	15034.83	15846.25	8151.10	7690.00	8461.22	5483.00
15 Kerala	7494.63	7494.62	9986.37	9665.41	6468.84	5838.00	5595.76	4452.00
16 Madhya Pradesh	8610.25	8577.30	8099.64	7947.40	9489.90	8285.90	9902.51	4892.00
17 Maharashtra	11978.07	11978.05	12780.39	11768.81	7898.26	6564.00	10065.38	8627.00
18 Manipur	1401.84	1400.74	1600.53	1516.31	1406.95	1378.00	1606.75	1121.00
19 Meghalaya	2219.98	1615.85	4000.37	3592.39	2842.88	2825.70	2621.30	1749.00
20 Mizoram	2200.00	2012.73	3100.00	3100.00	2500.00	2491.00	2150.00	1087.00
21 Nagaland	1200.00	1200.00	1150	1147.74	1600.00	1600.00	1100.00	857.00
22 Orissa	4532.04	4475.58	6997.04	6997.00	7454.81	7233.00	6762.78	4146.00
23 Pondicherry	200.00	191.69	220	219.99	213.00	213.00	500.00	168.00
24 Punjab	4876.01	4540.08	5099.84	5099.29	5478.89	5071.50	6200.73	4842.00
25 Rajasthan	9379.14	9377.99	4799.61	4643.59	6471.70	4645.00	7536.33	6937.00
26 Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
27 Tamil Nadu	10248.18	9742.92	8903.82	8078.71	8500.00	6531.00	9090.93	6384.00
28 Uttar Pradesh	13630.57	13624.27	10399.76	10370.15	18643.44	18641.80	19930.48	16582.00
29 Uttranchal	2068.81	1947.53	2009.83	1887.84	2843.74	2648.00	5106.45	2883.00
30 West Bengal	15070.00	9049.61	9800	6980.79	10000.00	7455.00	25600.00	4069.96
Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.00	500.00	0.00	0.00

## ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY PARTS (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1084 FOR ANSWER ON 1ST MARCH, 2006 ASKED BY SHRI ADHALRAO PATIL SHIVAJI RAO REGARDING FUNDS FOR NATIONAL HIGHWAYS/EXPRESSWAY

STATEWISE PHYSICAL ACHIEVEMENTS OF DIFFERENT TYPES OF WORKS DURING FINANCIAL YEAR 2005-2006 (upto January, 2006)

Sl.No.	Name of State	Impro- vement of low grade sections	Wide- ning lanes	Wide- ning lanes two lane sections	Streng- thening Bridges	IRQP	Major	Minor
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1 Andhra Pradesh	0.00	6.40	50.00	56.80	0.00	1	10	
2 Arunachal Pradesh	0.00	0.00	0.00	6.00	0.00	0	0	
3 Assam	0.00	0.00	6.72	11.33	59.51	0	0	
4 Bihar	0.00	0.00	20.00	0.00	150.00	1	1	
5 Chandigarh	0.00	0.00	0.00	0.00	0.00	0	0	
6 Chattisgarh	0.00	0.00	15.00	0.00	85.30	0	1	
7 Delhi	0.00	0.00	0.00	0.00	0.00	0	0	
8 Goa	0.00	0.00	0.00	10.00	0	0		
9 Gujarat	0.00	0.00	51.00	70.80	48.00	0	0	
10 Haryana	4.78	0.00	63.97	2.85	30.76	2	0	
11 Himachal Pradesh	0.00	0.00	1.10	13.98	99.14	0	0	
12 Jammu & Kashmir	0.00	0.00	0.00	0.00	0.00	0	0	
13 Jharkhand	0.00	0.00	0.00	0.00	115.00	0	0	
14 Karnataka	0.00	0.00	30.00	0.00	130.00	0	20	
15 Kerala	0.00	0.00	2.00	0.00	114.00	0	0	
16 Madhya Pradesh	0.00	0.00	26.00	23.00	202.00	0	0	
17 Maharashtra	0.00	0.00	22.00	176.00	83.00	1	20	
18 Manipur	0.00	0.00	0.50	1.50	24.00	0	1	
19 Meghalaya	0.00	0.00	1.00	1.00	18.00	0	0	
20 Mizoram	0.00	0.00	2.00	0.00	8.00	0	0	
21 Nagaland	0.00	0.00	0.00	0.00	27.00	0	0	
22 Orissa	0.00	0.00	35.00	4.00	55.00	0	0	
23 Pondicherry	0.00	0.00	0.00	0.00	0.00	0	0	

24	Punjab	1.28	0.00	0.00	70.45	116.76	0	0
25	Rajasthan	0.00	0.00	210.4	115.65	0.00	1	0
26	Tamil Nadu	0.00	0.00	25.78	61.26	26.53	0	9
27	Uttar Pradesh	0.00	5.00	22.00	5.00	437.00	0	0
28	Uttaranchal	0.00	0.00	14.00	0.00	74.43	1	0
29	West Bengal	0.00	0.00	20.00	19.00	48.50	0	0